

DIVISION BENCH

O-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/246(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	M/S. RIDHIMA HOLDING PRIVATE LIMITED Vs. M/S. LIMTEX TEA AND INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Financial creditor

Ms. Sonal Shah, Advocate
Mr. Kushagra Shah, Advocate
Mr. Aniket Chowdhury, Advocate

For the Corporate Debtor

Mr. Tapan Kumar Das, Advocate

ORDER

Ms. Sonal Shah along with Mr. Kushagra Shah, and Mr. Aniket Chowdhury, Ld. Counsel for the Financial Creditor present. Mr. Tapas Kumar Das, Ld. Counsel for the Corporate Debtor present.

List this matter on 27.08.2021 for reporting settlement.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**